

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/4161/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Susmita Phukan Khound,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the 11th November, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/5672 Date 09.11.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission with your official vehicle, at your own cost, from the morning of 13.11.2020 upto the evening of 16.11.2020. The Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur and in his absence the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/4162/A, dated 11.11.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)